COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO FOURTY-NINE REPORTS (ENGLISH VERSION)



Tenth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Tenth Lok Sabha)

TWENTIETH REPORT

(Presented on 28.4.1993)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twentieth Report.
- 2. The Committee met on 26 April, 1993 for allocation of time to the resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, 30 April, 1993.
 - 3. The Committee recommend the allocation of time as follows:-
 - (1) Resolution by Shri Mohan Rawale regarding prevention of smuggling of explosives, etc.
 - (2) Resolution by Shrimati Suseela Gopalan regarding sick 2 hours industrial units.

Recommendation

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI; 26 April, 1993 6 Vaisakha, 1915 (Saka) S. MALLIKARJUNAIAH,
Chairman,
Committee on Private Members'
Bills and Resolutions.